

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

Original Application No. 521/2024

IN THE MATTER OF: -

News Item titles "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

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NIDOH. 11-12-2024

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Through

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NEW DELHI
DATED 10/12/2024

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 521/2024

IN THE MATTER OF: -

News Item titles "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

**STATUS REPORT ON BEHALF OF RESPONDENT
MUNICIPAL CORPORATION OF DELHI (MCD),
CENTRAL ZONE PURSUANT TO ORDER DATED
29/08/2024.**

I, Lokesh Meena S/o Sh. Hari Charan Meena age about 39 years working as Executive Engineer (EMS), Central Zone, MCD, having office at Zonal Building, Central Zone, Lajpat Nagar, New Delhi do hereby solemnly affirm as state as follows:

1. That I am presently posted as Executive Engineer (EMS), Central Zone, MCD, Lajpat Nagar, New Delhi and am conversant with the facts of the case based on the official records maintained by MCD and as such am competent to depose thereto.
2. That the instant status report is being filed pursuant to order dated 29/08/2024 of this Hon'ble NGT.
3. The above O.A no. 521/2024 is registered suo-motu on the basis of the news item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India' dated 07.03.2024.
4. The Hon'ble NGT mentioned that the matter relates to the slow sewer work, poor condition of internal roads, and lack of garbage collection in Sangam Vihar, Delhi. As per the article, in the area internal lanes are broken, garbage is strewn nonchalantly on vacant lands, and a

pervasive foul smell is in the air and roads. The article alleges that these residential areas lack good roads, clean drinking water, working sewage systems, medical facilities and security.

5. The article further states every monsoon the drains are chocked and road get flooded with dirty, stinking water. The garbage vans do not come sometimes for three to four weeks. It states that the rampant unplanned constructions have left Sangam Vihar congested and the main road of Mangal Bazar is a nightmare for pedestrians. The article also alleges that the drains in the area have not been desilted and hence the water flows into the shops.
6. As regard to Collection and Transportation of MSW, the response to the area under the jurisdiction of Central Zone of MCD is as under: -
Sangam Vihar is an unauthorized colony consisting of three wards namely:-
 1. 168 (Sangam Vihar-C)
 2. 169 (Sangam Vihar-B)
 3. 170 (G-Block Sangam Vihar, Part of Tuglakabad Extension)

The MSW generated in all these wards of Sangam Vihar is about 35-40 MTPD. It is worth mentioning that there is no Dhalao/FCTS/Secondary Collection Point in ward 168 & 169 due to space crunch as such lifting and disposal of MSW poses a great threat to MCD.

7. The nearby Fixed Compactor Transfer Station (FCTS) is at MB Road in adjoining ward no. 170. The detail of Men & Machinery deployed by MCD in Sangam Vihar for Transportation and collection of MSW is as under: -

S. No.	Ward No.	No. of Tippers deployed	No. of Sanitation Workers
1	168	14	102
2	169	13	95
3	170 (Part)	4	40
Total		31	237

The photographs of the FCTS, where the garbage of Central Zone area, MCD is collected for further disposal to the disposal sites is Annexed as **Annexure-A**.

The photographs of the Auto Tippers working in the area of Central Zone are Annexed as **Annexure-B**.

In narrow lanes and by lanes, garbage is being collected on daily basis through Auto Tippers and through manual rickshaw of private rag pickers/garbage collectors. The manual sweeping is also being carried out by sanitation worker posted in their respective wards on daily basis (Photographs enclosed). As there is no open land available in Sangam Vihar as such there is no Secondary Collection Point in the area. Placing of bins is also not possible as emptying the same requires Refuse Collection Cum Compactor Vehicle (RCV) and the movement/maneuvering of the same is not feasible in narrow lanes of Sangam Vihar. The collected garbage through auto tippers is transported to the nearby FCTS located near Jamia Humdard University, MB Road falling in ward no. 170. (Tuglakabad Extension), where the segregation is carried out i.e. Glass, Plastic etc. is segregated. The dry waste is transported to the Waste to Energy Plant (WTE) Tehkhand and the wet waste is transported to the compost plant Okhla.

The photographs of the MCD Safai Karamcharies working in the area of Central Zone are Annexed as **Annexure-C**.

8. Auto tippers also deployed in second shift wherever required, as per the requirement of work. As there is no MCD land available for Dhalao/Dustbin/FCTS and for placement of garbage bins hence there is no Secondary collection point in the area. Entire garbage collected through Auto Tippers/ Manual Rickshaw is transferred to the FCTS existing near Jamia Humdard University, MB Road falling in ward no. 170. (Tuglakabad Extension).
9. After carrying out the survey in the area an open land of DDA measuring 1000 sqm was identified at shooting range road between G Block MC Primary School and

DDA Nursery for construction of Fixed Compactor Transfer Station (FCTS), Material Recovery Facility (MRF) and Waste Composting Units (WCUs). In this regard letters bearing no. EE (EMS) CNZ/SDMC/2021-22/381 dated 17.12.2021 & EE (EMS) CNZ/MCD/2022-23/270 dated 26.10.2022 have been issued regarding the same. Further letter from Addl. Comm. (Engg.)/ MCD addressed to the Vice Chairman, DDA bearing no. Addl. Comm. (Engg.)/ MCD/ 2024/D-47 dated: 23.02.2024 has also been issued. A letter from DC/CNZ addressed to the Commissioner (Land Disposal), DDA has also been issued vide no. 192/ DC/ CNZ/ MCD/ 2024-25 dated: 27.07.2024 for issuance of NOC for construction of the above facilities by MCD. In this regard, no piece of land has been received from DDA/ DM (South Delhi) so far.

10. That part of the Sangam Vihar area also falls under the jurisdiction of South Zone, MCD comprises as under: -
- (i) Ward No. 163 (Sangam Vihar- A)
 - (ii) Ward No. 161 (Devli)
 - (iii) Ward No. 162 (Tigri)
11. In spite of the constraints and hardships being faced in Sangam Vihar area all possible efforts are being made by MCD for proper upkeep of the area and to maintain proper hygienic conditions.



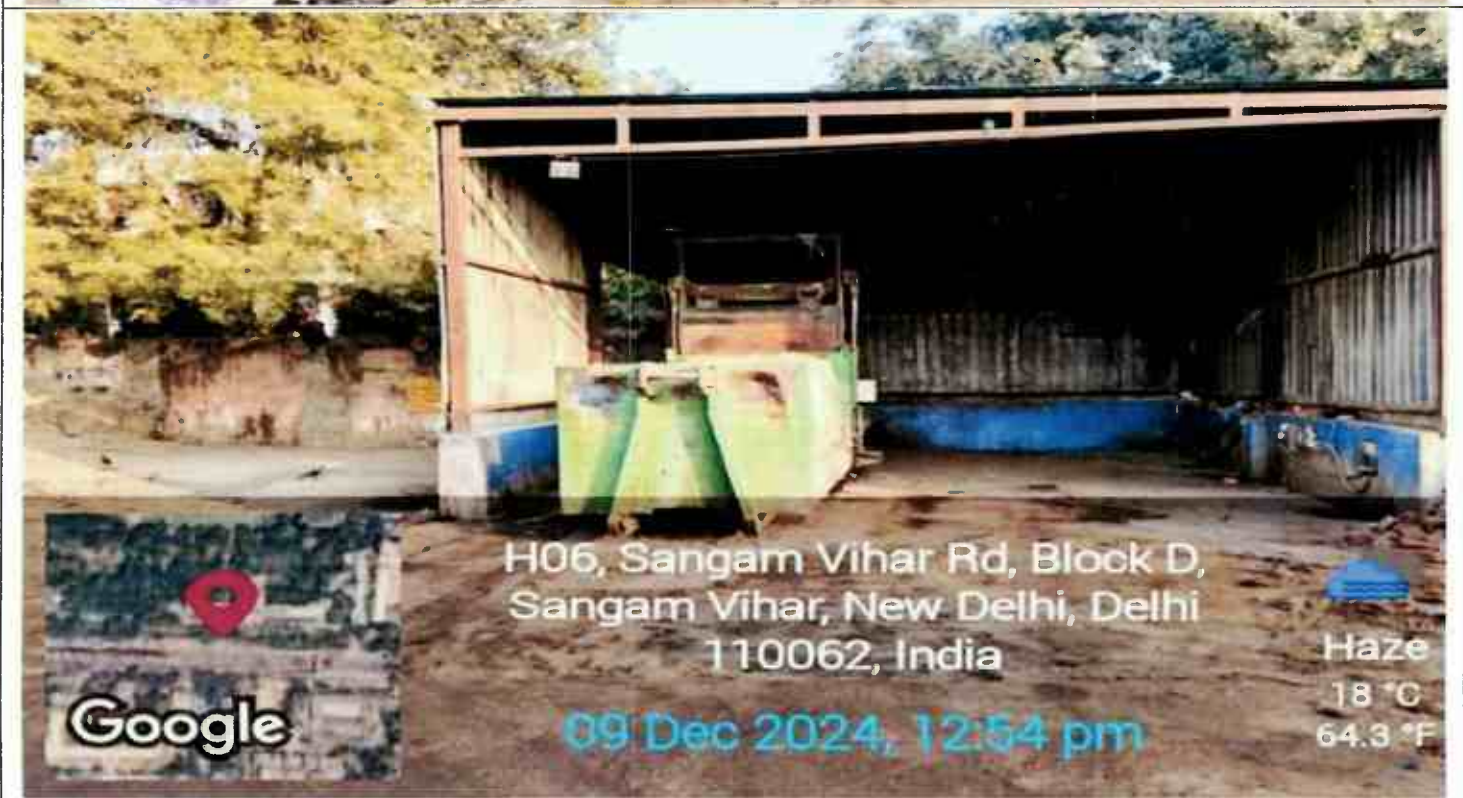
DEPONENT

VERIFICATION:

Verified at Delhi on this ____ day of December 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.



DEPONENT





GPS Map Camera



Google

New Delhi, Delhi, India
 2-429/9, Block J, Devli, Sangam Vihar, New Delhi, Delhi
 110080, India
 Lat 28.490566° Long 77.247693°
 06/12/24 09:42 AM GMT +05:30



GPS Map Camera



Google

New Delhi, Delhi, India
 13/206, Block J 1, Devli, Sangam Vihar, New Delhi, Delhi
 110080, India
 Lat 28.490668° Long 77.247553°
 06/12/24 09:41 AM GMT +05:30

